

[*Translation*]

Ban Imposed by Nationalised Banks for Advancing Loans

331 SHRI MOHAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India and other nationalised banks have imposed ban on advancing loans to their employees and the entrepreneurs since October, 1991;

(b) if so, the reasons therefor; and

(c) the action proposed to be taken by the Government to lift the ban?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). Reserve Bank of India (RBI) has not imposed any ban on Banks on advancing loans to its employees and entrepreneurs since October, 1991. RBI has, however, advised the banks on 9th October, 1991 to moderate credit to certain sectors and their instructions, *inter alia*, envisage that there is no increase in the credit outstanding to each of the following sectors: (i) loans for purchase of consumer durables, (ii) loans to individuals against shares and debentures/bonds, (iii) other non-priority sector personal loans and (iv) Real estate loans. Staff loans have been kept out of the purview of these restrictions.

Firing in Kargil Sector

332. SHRI MOHAN SINGH:
SHRI SHIV SHARAN VERMA:
SHRI GURUDAS KAMAT:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Pakistan had attacked recently on the Indian soldiers in Kargil sector;

(b) if so, the number of casualties on

both sides;

(c) whether Pakistan has succeeded in infiltrating the Mujahideens during the attack: and

(d) if so, the number of such infiltrators?

THE MINISTER OF STATE OF THE MINISTRY OF DEFENCE (SHRI SHARAD PAWAR): (a) to (d). Pakistani posts fired on Indian posts in Kargil sector on 24th and 25th October, 1991 with heavy artillery, rocket launchers and mortars. In the exchange of fire, one other Rank of Army and one ASI of BSF were wounded. 6 Pak soldiers are believed to have been killed and 4 wounded. It would not be desirable to disclose further details.

No reports of infiltration of terrorist and subversive elements in the Kargil Sector during the aforesaid incident have come to Government's notice.

Agrahayana 1913 (Saka) Wholesale Price Index

333. SHRI MOHAN SINGH:
SHRI RAMESH CHAND
TOMAR:

Will the Minister of FINANCE be pleased to state:

(a) the weekly position of wholesale price index during July-October, 1991; and

(b) the extent of increase in the wholesale Price Index as compared to the same period in 1990.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) and (b). The weekly wholesale price indices for the period July-October, 1991 and the corresponding periods of 1990 are given below:

Month/week	Wholesale price index (Base: 1981-82=100) end of each week		Annual Rate of Inflation at the of 1991
	1990	1991	
July			
I	178.8	201.0	12.4
II	179.2	201.8	12.6
III	179.5	202.6	12.9
IV	179.8	205.8	14.5
August			
I	180.2	207.2	15.0
II	180.2	208.4	15.6
III	180.2	209.6	16.3
IV	180.3	210.4	16.7
V	180.7	210.3	16.4
September			
I	180.7	209.0	15.7
II	180.8	209.2	15.7
III	180.8	208.9	15.5
IV	181.2	208.6	15.1
October			
I	182.1	208.5	14.5
II	182.3	208.6	14.4
III	184.3	209.1	13.5
IV	184.6	209.2	13.3

[English]

Silk Production In Orissa

334. SHRI GOPINATH GAJAPATHI:
Will the Minister of TEXTILES be pleased to state:

(a) whether there is a great scope to increase silk production in Orissa;

(b) if so, the steps taken by the Government in this regard so far;

(c) the details of schemes presently being implemented to increase silk production in that State;

(d) whether any new schemes have been submitted by the Government of Orissa to the Union Government in this regard; and